

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1997
ANSWERED ON:26.03.2012
RELIEF TO GRAPE EXPORTERS
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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes any relief measure for the grape owners and exporters particularly from Maharashtra region for the huge losses incurred by them on the export of grapes to Europe;
- (b) if so, the details thereof;
- (c) whether the Government proposes to formulate schemes in consultation with APEDA to export grapes to newer areas like CIS countries, Russia and South-East Asia;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a&b) The Govt has granted the following relief measures to grape exporters:

- i) The exporters of grapes covered by ITC HS Code 0806 are entitled for additional 2 % Duty Credit Scrip, over and above the normal rate under Vishesh Krishi and Gram Udyog Yojana (VKGUY) Scheme for exports affected on or after 23rd December, 2010.
- ii) Benefits under Duty Entitlement Pass Book (DEPB) Scheme has been granted @ 2%.
- iii) The scheme for reimbursement of testing of grape consignments for export to European Union (EU) with assistance of maximum Rs 5,000/ sample has been revived.

(c & d) APEDA under its Scheme for Market Development, inter-alia, undertakes export promotion and market development activities which includes publicity and promotion, brand publicity, buyer seller meet, product promotion, exchange of delegations, participation in exhibitions/fairs/events etc. abroad.

However, grapes are already being exported to Russia, and some other CIS countries like Ukraine and Belarus apart from South East Asian countries like Thailand, Malaysia, Hong Kong, Taiwan, Phillipines, Vietnam, Indonesia, Singapore etc.

(e) Does not arise.